



# NATIONAL COMPANY LAW APPELLATE TRIBUNAL

2<sup>nd</sup> & 3<sup>rd</sup> Floor, Mahanagar Doorsanchar Sadan (MTNL Building), 9,  
CGO Complex, Lodhi road, New Delhi 110 003.

Dated: 04.08.2026

## NOTICE

Please take notice that the following matters listed in the Court of Chairperson on 04.08.2026 were not taken up. The next dates of Hearing in the matters are indicated below: -

| S. No. | Case No.                                                 | Name of the parties                                                                           | Last Date of Hearing | Next Date of Hearing |
|--------|----------------------------------------------------------|-----------------------------------------------------------------------------------------------|----------------------|----------------------|
| 1.     | Comp. App. (AT)<br>No. 102 of 2020<br><br>(For Judgment) | Shri Anup Kumar Khemani & Ors.<br>Vs.<br>Balendra Choudhury & Ors.<br><br><b>With</b>         | 04.08.2026           | 05.08.2026           |
| 2.     | Comp. App. (AT)<br>No. 103 of 2020                       | Assam Medical Corporation Pvt.<br>Ltd.<br>Vs.<br>Balendra Choudhury & Ors.<br><br><b>With</b> | 04.08.2026           | 05.08.2026           |
| 3.     | Comp. App. (AT)<br>No. 104 of 2020                       | Kali Charan Das Trust<br>Vs.<br>Balendra Choudhury & Ors.<br><br><b>With</b>                  | 04.08.2026           | 05.08.2026           |
| 4.     | Comp. App. (AT)<br>No. 113 of 2020                       | Balendra Choudhury & Anr.<br>Vs.<br>Assam Medical Corporation Ltd. &<br>Ors.                  | 04.08.2026           | 05.08.2026           |

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| 5.  | Comp. App. (AT)<br>(Ins) No. 1364 of<br>2026<br><br><b>(For Orders)</b>                              | Akshay Singhal and Anr<br>Vs.<br>Keshav Khaneja<br>Resolution Professional of Gensol<br>EV Lease Ltd. & Anr.                          | 04.08.2026 | 05.08.2026 |
| 6.  | I.A. No. 5101 of<br>2026 in Comp.<br>App. (AT) (Ins)<br>No. 662 of 2025<br><br><b>(For Orders)</b>   | Tropical Ventures Company Ltd.<br>Vs.<br>INCAB Industries Ltd.,<br>Through Pankaj Kumar Tibrewal,<br>RP & Ors.                        | 04.08.2026 | 05.08.2026 |
| 7.  | I.A. No. 5388 of<br>2026 in Comp.<br>App. (AT) (Ins)<br>No. 894 of 2026                              | Chirag Rajendrakumar Shah<br>Liquidator of GEI Industrial Systems<br>Ltd.<br>Vs.<br>C. E. Fernandes                                   | 04.08.2026 | 06.08.2026 |
| 8.  | Comp. App. (AT)<br>(Ins) No. 1100 of<br>2025 & I.A. No.<br>5283 of 2026<br><br><b>(With Defects)</b> | Ravindra Mogra<br>Vs.<br>Canara Bank & Anr.                                                                                           | 04.08.2026 | 06.08.2026 |
| 9.  | Comp. App. (AT)<br>(Ins) No. 1138 of<br>2026                                                         | State Bank of India<br>Vs.<br>Garden Court Distilleries Pvt. Ltd.<br>& Anr.<br><br><b>With</b>                                        | 04.08.2026 | 11.08.2026 |
| 10. | Comp. App. (AT)<br>(Ins) No. 1145 of<br>2026                                                         | Garden Court Distilleries Pvt. Ltd.<br>Vs.<br>Akhil Ahuja<br>Liquidator of Honest Derivatives<br>Ltd. & Anr.                          | 04.08.2026 | 11.08.2026 |
| 11. | Comp. App. (AT)<br>(Ins) No. 257 of<br>2026 & I.A. No.<br>4686 of 2026<br><br><b>(With Defects)</b>  | Sanjay Kumar Singh, Suspended<br>Director of Eskay Properties<br>Development Private Limited<br>Vs.<br>Srijan Realty Pvt. Ltd. & Anr. | 04.08.2026 | 07.08.2026 |

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| <b>12.</b> | Comp. App. (AT)<br>(Ins) No. 849 of<br>2026                                      | A. P. Leather Co. Pvt. Ltd.<br>Vs.<br>Ganuchi Fashions Pvt. Ltd.                                                                       | <b>04.08.2026</b> | <b>17.08.2026</b> |
| <b>13.</b> | Comp. App. (AT)<br>(Ins) No. 974 of<br>2026 & I.A. No.<br>3871 of 2026           | Excise & Taxation Officer-cum<br>Proper Officer, Kurukshetra,<br>Haryana<br>Vs.<br>Ajay Vijaykumar Agrawal<br>Resolution Professional. | <b>04.08.2026</b> | <b>17.08.2026</b> |
| <b>14.</b> | Comp. App. (AT)<br>(Ins) No. 979 of<br>2026 & I.A. No.<br>3888 of 2026           | Pushpa Premprakash Chugh<br>Vs.<br>The Punjab National Bank                                                                            | <b>04.08.2026</b> | <b>18.08.2026</b> |
| <b>15.</b> | I.A. No. 5367 of<br>2026 in Comp.<br>App. (AT) (Ins)<br>No. 2044 of 2025         | Mahesh B. Khairnar & Anr.<br>Vs.<br>Dhaval Jitendrakumar Mistry &<br>Ors.                                                              | <b>04.08.2026</b> | <b>05.08.2026</b> |
| <b>16.</b> | I.A. No. 5278 of<br>2026 in Comp.<br>App. (AT) (Ins)<br>No. 231 of 2026          | Shilpaben Mukeshkumar Shah<br>Vs.<br>Bhupinder Sethi<br>Resolution Professional & Anr.                                                 | <b>04.08.2026</b> | <b>05.08.2026</b> |
| <b>17.</b> | I.A. No. 5279 of<br>2026 in Comp.<br>App. (AT) (Ins)<br>No. 235 of 2026          | Alpesh Vasudev Gandhi<br>Vs.<br>Bhupinder Sethi<br>Resolution Professional & Anr.                                                      | <b>04.08.2026</b> | <b>05.08.2026</b> |
| <b>18.</b> | Contempt Case<br>(AT) No. 20 of 2026<br>in Comp. App. (AT)<br>No.<br>276 of 2025 | Jayant Kumar Mittal<br>Vs.<br>Polowings Health Tech Pvt. Ltd. &<br>Ors.                                                                | <b>04.08.2026</b> | <b>19.08.2026</b> |

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| 19. | Contempt Case (AT) No. 23 of 2026 in Comp. App. (AT) (Ins) No. 103 of 2026 | Corporate Tower Association Vs. Amarpal Resolution Professional of SRS Real Infrastructure Ltd.         | 04.08.2026 | 05.08.2026 |
| 20. | Comp. App. (AT) (Ins) No. 196 of 2026                                      | Prithviraj Hospitality Ltd. Vs. Gajra Consortium & Ors.<br><br><b>With</b>                              | 04.08.2026 | 11.09.2026 |
| 21. | Comp. App. (AT) (Ins) No. 197 of 2026                                      | Rani Agro Pvt. Ltd. Vs. Gajra Consortium & Ors.<br><br><b>With</b>                                      | 04.08.2026 | 11.09.2026 |
| 22. | Comp. App. (AT) (Ins) No. 198 of 2026                                      | Garha Utilbrocce Tools Ltd. Vs. Gajra Consortium & Ors.                                                 | 04.08.2026 | 11.09.2026 |
| 23. | Comp. App. (AT) (Ins) No. 550 of 2026                                      | Om Prakash Arora Suspended Board of Directors of Turtle Books Pvt Ltd. & Anr. Vs. Turtle Books Pvt Ltd. | 04.08.2026 | 14.09.2026 |
| 24. | Comp. App. (AT) (Ins) No. 731 of 2026                                      | Stellar Investments Limited Vs. Ukar Healthcare Private Limited                                         | 04.08.2026 | 15.09.2026 |
| 25. | Comp. App. (AT) (Ins) No. 745 of 2026                                      | Ritesh Amritlal Jain & Anr. Vs. Avil Jerome Menezes & Anr.                                              | 04.08.2026 | 16.09.2026 |

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| 26. | Comp. App. (AT)<br>(Ins) No. 886 of<br>2026 & I.A. No.<br>3509 of 2026<br><br><b>(With Defects)</b> | Pradeep Mehta<br>Vs.<br>Canara Bank & Ors.<br><br><b>With</b>     | 04.08.2026 | 17.09.2026 |
| 27. | Comp. App. (AT)<br>(Ins) No. 887 of<br>2026 & I.A. No.<br>3512 of 2026<br><br><b>(With Defects)</b> | Usha Pradip Mehta<br>Vs.<br>Canara Bank & Ors.<br><br><b>With</b> | 04.08.2026 | 17.09.2026 |
| 28. | Comp. App. (AT)<br>(Ins) No. 888 of<br>2026 & I.A. No.<br>3515 of 2026<br><br><b>(With Defects)</b> | Sonal Dipak Mehta<br>Vs.<br>Canara Bank & Ors<br><br><b>With</b>  | 04.08.2026 | 17.09.2026 |
| 29. | Comp. App. (AT)<br>(Ins) No. 891 of<br>2026 & I.A. No.<br>3526 of 2026<br><br><b>(With Defects)</b> | Raxaben M Doshi<br>Vs.<br>Canara Bank & Ors<br><br><b>With</b>    | 04.08.2026 | 17.09.2026 |
| 30. | Comp. App. (AT)<br>(Ins) No. 892 of<br>2026 & I.A. No.<br>3533 of 2026<br><br><b>(With Defects)</b> | Dipak Mehta<br>Vs.<br>Canara Bank & Ors<br><br><b>With</b>        | 04.08.2026 | 17.09.2026 |
| 31. | Comp. App. (AT)<br>(Ins) No. 842 of<br>2026                                                         | Rushi Pradeep Mehta<br>Vs.<br>Canara Bank & Ors.                  | 04.08.2026 | 17.09.2026 |
| 32. | Comp. App. (AT)<br>(Ins) No. 950 of<br>2026 & I.A. No.<br>3708 of 2026                              | Vinod Jain<br>Vs.<br>Punjab National Bank & Anr.                  | 04.08.2026 | 18.09.2026 |

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| 33. | Comp. App. (AT)<br>(Ins) No. 1125 of<br>2026 & I.A. No.<br>5375 of 2026<br><br><b>(With Defects)</b> | Joy Deb Chatterjee (Ex Director of<br>Tycoons Industries Private Limited)<br>Vs.<br>Kokila Mining Pvt. Ltd. & Anr. | 04.08.2026 | 23.09.2026 |
| 34. | Comp. App. (AT)<br>(Ins) No. 1166 of<br>2026                                                         | Kanishka Salwan<br>Vs.<br>RCM Finance & Leasing Pvt Ltd &<br>Ors.                                                  | 04.08.2026 | 24.09.2026 |
| 35. | I.A. No. 1696, 1697<br>of 2026<br>in Comp. App.<br>(AT) No. 268 &<br>269 of 2025                     | Narcinva Purxotoma Quenim<br>Vs.<br>Ramnath Vaman Quenim & Ors.                                                    | 04.08.2026 | 25.09.2026 |
| 36. | Comp. App. (AT)<br>(Ins) No. 1529 of<br>2025 & I.A. No.<br>3442 of 2026                              | Mukul Somany & Anr.<br>Vs.<br>Girish Sriram Juneja & Ors.<br><br><b>With</b>                                       | 04.08.2026 | 25.09.2026 |
| 37. | Comp. App. (AT)<br>(Ins) No. 1589 of<br>2025 & I.A. No.<br>2282 of 2026<br><br><b>(With Defects)</b> | Durvish Vyapaar Pvt. Ltd.<br>Vs.<br>Girish Sriram Juneja & Ors.                                                    | 04.08.2026 | 25.09.2026 |
| 38. | Comp. App. (AT)<br>(Ins) No. 1090 -<br>1093 of 2026                                                  | Edelweiss Asset Reconstruction<br>Company Ltd.<br>Vs.<br>Fab Metals Pvt. Ltd. & Ors.<br><br><b>With</b>            | 04.08.2026 | 17.08.2026 |
| 39. | Comp. App. (AT)<br>(Ins) No. 1119 &<br>1120 of 2026<br><br><b>(With Defects)</b>                     | Lodha Developers Limited<br>Vs.<br>CA Kanak Jani the Resolution<br>Professional of Premier Limited &<br>Ors.       | 04.08.2026 | 17.08.2026 |

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| <b>40.</b> | Comp. App. (AT)<br>(Ins) No. 595 of<br>2024 | Madhusudan Agrawal<br>Vs.<br>State Bank of India & Anr.<br><br><b>With</b> | <b>04.08.2026</b> | <b>28.09.2026</b> |
| <b>41.</b> | Comp. App. (AT)<br>(Ins) No. 525 of<br>2024 | Harish Agrawal<br>Vs.<br>State Bank of India & Anr.                        | <b>04.08.2026</b> | <b>28.09.2026</b> |

By order of Hon'ble Officiating Chairperson  
-Sd/-  
Registrar